

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CRIMINAL) Diary No(s). 45973/2018
(Arising out of impugned final judgment and order dated 04-10-2016
in CRLA No. 2528/1983 passed by the High Court Of Judicature At
Allahabad)

THE STATE OF UTTAR PRADESH

Petitioner(s)

VERSUS

SACHCHE LAL @ TERSU

Respondent(s)

(IA No. 183253/2018 - CONDONATION OF DELAY IN FILING)

Date : 29-11-2019 These matters were called on for hearing today.

CORAM :

HON'BLE MRS. JUSTICE R. BANUMATHI

HON'BLE MR. JUSTICE A.S. BOPANNA

For Petitioner(s) Mr. Garvesh Kabra, AOR

For Respondent(s) Mr. Sumit Sharma, Adv.
Mr. Vipul Maheshwari, Adv.
Mr. Ankit Gambhir, Adv.
Ms. Pallavi, Adv.
M/S. V. Maheshwari & Co., AOR

UPON hearing the counsel the Court made the following
O R D E R

Delay condoned.

Leave granted.

(MADHU BALA)
COURT MASTER (SH)

(BEENA JOLLY)
BRANCH OFFICER